

Name of the Corporate Debtor : - Thakkarsons Roll Forming Pvt. Ltd.

Date of commencement of CIRP - 19/02/2021

List of creditors as on - 26/10/2021

List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim received					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share						
1	Deputy commissioner of State Tax (PAL-BST-E-001)	Department of Goods & Sales Tax, Govt of Maharashtra	4/10/2021	84,070,411	84,070,411	Statutory Dues(Taxes)	-	-	No	Nil	-	-	-	-	-	Revised claim sent on 4th Oct'2021
Total				84070411	84070411		0	0	0	0	0	0	0	0	0	0

**Note:** Incomplete and unsigned Claim form was received for Rs. 2,54,66,772 on July 07, 2021. Revised claim for Rs. 7,62,97,927 was sent on July 09, 2021. It was disputed and thus, accepted at Re.1 pending Adjudication. Revised claim sent on 4th Oct'2021 as appeals were dismissed

